

THE GAUHATI HIGH COURT

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION NO. 121

Dated Guwahati, the 15th December, 2023

In further partial modification of this Registry's earlier Notification No. 49 dated 28.04.2023, Hon'ble the Chief Justice (Acting) has been pleased to nominate the following Hon'ble Judges under Rule 3A of Chapter-I of the Gauhati High Court Rules, as Portfolio Judge for the districts shown against his/ her Lordship's name:

Sl. No.	Name of Hon'ble Judge	Districts
1.	Hon'ble Mr. Justice Manash Ranjan Pathak	Kamrup (M)/ Dibrugarh/ Tinsukia/ Nagaon of Assam
2.	Hon'ble Mr. Justice Michael Zothankhuma	Aizawl and Kolasib of Mizoram
3.	Hon'ble Mr. Justice Soumitra Saikia	Goalpara/ South Salmara/ Dhubri of Assam
4.	Hon'ble Mrs. Justice Mitali Thakuria	Tawang/ West Kameng/ East Kameng/ Kurung Kumey/ Kra-daadi/ Lower Subansiri/ Upper Subansiri/ West Siang/ Siang/ Upper Siang/ East Siang/ Papum Pare of Arunachal Pradesh
5.	Hon'ble Mr. Justice Kardak Ete	Barpeta and Bajali of Assam
6.	Hon'ble Mr. Justice Budi Habung	Mon/ Longleng/ Tuensang of Nagaland
7.	Hon'ble Mr. Justice N. Unni Krishnan Nair	Dibang Valley/ Lower Dibang Valley/ Lohit/ Anjaw/ Namsai/ Changlang/ Tirap/ Longding of Arunachal Pradesh
8.	Hon'ble Mr. Justice Kaushik Goswami	Mamit/ Serchhip/ Saitual of Mizoram

Portfolio Judges of rest of the districts shall remain same.

This order will come into force with immediate effect.

By Order,
Sd./- S.K. Poddar
REGISTRAR GENERAL

Memo No. HC. III-13/2006 (Pt)/ 7249-7275/G,

Dated the 15th

December, 2023

1) The Registrar (Vig./Admn./Judl./Estt.), Gauhati High Court, Guwahati.

- 2) The Registrar, Gauhati High Court, Kohima Bench, Kohima / Aizawl Bench, Aizawl / Itanagar Permanent Bench, Naharlagun.
- 3) The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
- 4) The Secretary, Gauhati High Court Legal Services Committee, Gauhati High Court.
- 5) The Joint Registrar (_____), Gauhati High Court, Guwahati.
- 6) The Senior IT Consultant, Gauhati High Court, Guwahati.
- 7) The Deputy Registrar (_____), Gauhati High Court, Guwahati.
- 8) The Asstt. Registrar (_____), Gauhati High Court, Guwahati.
- 9) The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.
- 10) The Special Officer, Translation Wing, Gauhati High Court, Guwahati
- 11) The Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
- 12) The P.S. to Hon'ble Mr. Justice Manash Ranjan Pathak, Gauhati High Court, Guwahati.
- 13) The P.S. to Hon'ble Mr. Justice Michael Zothankhuma, Gauhati High Court, Guwahati.
- 14) The P.S. to Hon'ble Mr. Justice Soumitra Saikia, Gauhati High Court, Guwahati
- 15) The P.S. to Hon'ble Mrs. Justice Mitali Thakuria, Gauhati High Court, Guwahati
- 16) The P.S. to Hon'ble Mr. Justice Kardak Ete, Gauhati High Court, Guwahati
- 17) The P.S. to Hon'ble Mr. Justice Bhudi Habung, Gauhati High Court, Guwahati
- 18) The P.S. to Hon'ble Mr. Justice N. Unni Krishnan Nair, Gauhati High Court, Guwahati
- 19) The P.S. to Hon'ble Mr. Justice Kaushik Goswami, Gauhati High Court, Guwahati
- 20) The P.S. to Hon'ble Mr. /Mrs. Justice _____, Gauhati High Court, Guwahati.
- 21) The Project Manager, Gauhati High Court, Guwahati. *He is requested to upload this Notification in the website of Gauhati High Court.*
- 22) The Court Manager, Gauhati High Court, Guwahati.
- 23) The A.O. (J), _____ Section, Gauhati High Court, Guwahati.
- 24) The Court Master, Court No. _____, Gauhati High Court, Guwahati.
- 25) The Court Officer No. 1 & 2, Gauhati High Court, Guwahati
- 26) The C.A. to the Registrar General, Gauhati High Court, Guwahati.
- 27) The Notice Boards (New & Old Blocks), Gauhati High Court, Guwahati.


REGISTRAR GENERAL